

High Court of Karnataka,
Bengaluru,
Dated: 10th October 2018

NOTIFICATION NO. HCDB - 135/ 2018

1. Hon'ble Mrs.Justice S.Sujatha will sit in Video Conference Hall at Kalaburagi Bench on Thursday the 11th October 2018 and take up MFA 21100/2013 pertaining to Dharwad Bench, through Video Conference, after completion of Video Conference between Principal Bench, Bengaluru and Kalaburagi Bench at 2.15 PM.
2. Hon'ble Mrs.Justice K.S.Mudagal will sit in Video Conference Hall at Dharwad Bench at 10.25 AM on Thursday the 11th October 2018 and Pronounce the Judgment/Order in WP 80153/2012 (S-RES) c/w WP 4409/2008 (S-KSRTC) pertaining to Kalaburagi Bench, through Video Conference.
3. Hon'ble Mr.Justice S.Sunil Dutt Yadav will sit in Video Conference Hall at Dharwad Bench at 1.30 PM on Thursday the 11th October 2018 and Pronounce the Judgment in 1) MFA 5231/2017, 2) MFA 6058/2018 and take up 3) CP 187/2018 pertaining to Principal Bench, Bengaluru, through Video Conference.

After completion of Video Conferences referred to at Sl.Nos. 2 and 3 above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Dharwad Bench.